

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for duty in National Lok Adalat scheduled to be held on 11.05.2024 (Second Saturday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Present Place of Posting
1.	Sh. Deepak Kumar EC: 13871961 Mob. No. 9818584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Yogesh Joshi EC : 36777474 Mob. No. 9868877461	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Kali Yadav S/o Sh. Ram Chander Mob. No. 7838963675	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
4.	Sh. Ashish, EC- 45108682 Mob: 9716594337	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
5.	Sh. Anil Kumar EC : 35795571 Mob: 8860519648	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Meenakshi EC : 56171090 Mob:9953181271	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Sh. Ashok Kumar EC : 3413 Mob: 8920551400	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
8.	Ms. Renu Thakran EC : 3287 Mob:9873351994	Sr.PA in the court of Sh. Balwinder Singh ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi
9.	Sh. Pawan Kumar EC: 64002968 Mob: 8851481430	PA in the court of Sh. Kapil Gupta, Civil Judge-06, Central District, Tis Hazari courts, Delhi
10.	Sh. Raj Kumar EC : 92630593 Mob: 9812440784	PA in the court of Ms. Manya, MM (Mahila Court)-02, Central District, Tis Hazari courts, Delhi
11.	Sh. Kuljeet Singh EC : 13557 Mob:8920258666	PA in the court of Sh. Pankaj Sharma PO MACT-02, Central District, Tis Hazari courts, Delhi
12.	Ms Priyanka Rawat EC : 79647113 Mob: 9873338668	PA in the court of Sh. Sanjay Sharma-II, District Judge (Commercial Court)-11, Central District, Tis Hazari courts, Delhi

Note:

1. In the event of any emergent requirement from Judicial Officers or otherwise, the Ld. Secretary, CDLSA is requested to utilize the services of Personal Assistant mentioned at Sl. No 12.
2. Non-compliance of this order shall be considered deliberate insubordination and the official/s shall be placed under suspension and disciplinary action shall be taken against the erring official/s, as per rules.

(SANJAY GARG-I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

**Copy forwarded for information and necessary action to:-**

1. The Ld. Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central, Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, THC, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned for necessary compliance.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

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*[Handwritten Signature]*

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

*[Handwritten Initials]*